

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
(Parliamentary Affairs Branch)

Notification
Jammu, the 17/4/2017.

SRO 179 - In pursuance of sub-section (2) of section 83 of the Jammu and Kashmir Representation of People Act, 1957, the Government hereby notify the names of the members elected to the Legislative Council by the members of the Legislative Assembly:-

S.No	Name of the Member	Province of election
1.	Aga Syed Mahmood Al- Mosavi	Kashmir province
2.	Shri Girdhari Lal Raina	Kashmir province
3.	Shri Yasir Reshi	Kashmir province
4.	Shri Pardeep Sharma	Poonch District of Jammu province
5.	Shri Balbir Singh	Jammu province
6.	Shri Vikram Randhawa	Jammu province

By order of the Government of Jammu and Kashmir.

Sd/-
(Ab. Majid Bhat)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

No: - LD(PAB)99/09-TMC.

Dated:- 17 - 04 - 2017.

Copy to the:-

1. Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi.
2. Principal Secretary to the Hon'ble Chief Minister.
3. Principal Secretary to the Hon'ble Governor.
4. Chief Electoral Officer, J&K Jammu.
5. Principal Accountant General, J&K Srinagar.
6. Secretary, J&K Legislative Assembly, J&K Jammu.
7. Secretary, J&K Legislative Council, J&K Jammu.
8. Director Information, J&K Jammu.
9. General Manager, Government Press, Jammu for publication in an extraordinary issue of the Government Gazette. He is request to furnish 50 copies of the notification to this Department.
10. SRO Section (w.7.s.c) .
11. File concerned.

Special Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

[Handwritten Signature]
17.4.2017

[Handwritten Signature]
17/4/2017